

**Annexure – 8**

Name of the corporate debtor: **Reliable Cashew Company Private Limited** ; Date of commencement of CIRP: **22.06.2023**  
**Version 2- List of stakeholders as on: 25-01-2024**

**List of operational creditors (Other than Workmen aritional creditors (Workmen)**

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Lion-3 Protection Force	07-07-2023	1,20,000	1,20,000	Operational Debt	NA	NA	No	NA	NA	NA	-	-	The amount payable as per the ledger extract of the claimant has been considered in view of the books of accounts are not updated. Confirmation of claim is subject to receiving the attendance sheet of guards in support of the claim.
2	Amogha Logistic	08-07-2023	33,330	31,500	Operational Debt	NA	NA	No	NA	NA	NA	1,830	-	The amount payable as per the ledger extract of the claimant has been considered in view of the books of accounts are not updated. Confirmation of claim is subject to receiving copy of the Invoice of Rs. 13,500 and 18,000 dated 15th April 2021 duly acknowledge by the Company.
3	Amogha Shipping Agency	08-07-2023	78,059	77,456	Operational Debt	NA	NA	No	NA	NA	NA	603	-	The amount payable as per the books of the Corporate Debtor has been considered.
4	Sattva Agro Expo Pvt Ltd	10-07-2023	56,22,115	56,22,115	Operational Debt	NA	NA	No	NA	NA	NA	-	-	The amount payable based on the agreement entered between the Corporate Debtor and the lessor has been admitted. Payment of admitted amount is subject receiving supporting Invoice.
5	Delta Star General Trading Lie	10-07-2023	1,01,02,866	1,01,02,866	Operational Debt	NA	NA	No	NA	NA	NA	-	-	Claim amount has been verified with the books of accounts and records submitted by the claimant.
6	M Abbas	20-09-2023	74,88,208	74,88,208	Operational Debt	NA	NA	No	NA	NA	NA	-	-	The amount payable based on the agreement entered between the Corporate Debtor and the lessor has been admitted. Claimant required to prove the claim with supplementary documents hence this claim is provisionally admitted. Payment of admitted amount is subject receiving supporting Invoice.
<b>Total</b>			<b>2,34,44,578</b>	<b>2,34,42,145</b>								<b>2,433</b>	<b>-</b>	